

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

Consequent upon the absorption in Hon'ble High Court of Delhi, New Delhi of Sh. Sagar Chand, Process Server, E.C. 82455509 S/o Sh. Kishan Chand on 24.04.2025 (F/N), his name is hereby struck off from the pay scroll of this office with effect from 24.04.2025 (F/N) as per rule 5(2) of CCS (Pension) Rules, 1972.


(Sanjay Garg-I)

Principal District & Sessions Judge (HQs)

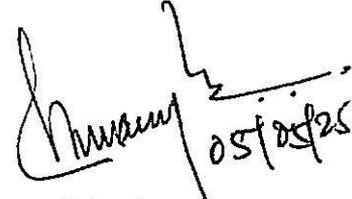
Delhi
24/04/25

No. 25103 - 116 P.F./Admn-III/2025

Dated, Delhi the 24/04/2025

Copy forwarded for information and necessary action to:-

1. The Joint Registrar (Estt.-I), Hon'ble High Court of Delhi, New Delhi.
2. The Personal Office of the Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The AAO, Accounts Branch, Central District, THC, Delhi (Copy of Absorption Order is annexed herewith).
4. The Pay & Accounts Officer-VI, Tis Hazari, Delhi (through concerned A/c Branch).
5. The Administrative Officer (Judl.), Vigilance Branch, Central District, THC, Delhi.
6. The Administrative Officer (Judl), Recruitment Cell, Tis Hazari Courts, Delhi.
7. The official concerned.
8. The Dealing Official, Leave, Account Branch, Central District, Tis Hazari Courts, Delhi
9. The Dealing Official, Establishment & Seniority Promotion Admn. -III, Central District, Tis Hazari Courts, Delhi.
10. Website Committee English/Hindi, Tis Hazari Courts, Delhi.
11. The Dealing Official LAYERS, Tis Hazari Courts, Delhi.


Branch Incharge,
Admn. Branch - III

O/o Principal District & Sessions Judge (HQs.), Delhi.